

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.365/2019 in OA No.321/2019

New Delhi, this the 11th day of October, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

Neeraj Sehrawat (Aged about 26 Years)
S/o Shri Rajender Singh
R/o 1029, Near Gatta Factory,
Mahipal Pur, New Delhi-110037. –Applicant

(By Advocate: Mr.Rajesh Chauhan for S.K. Associates)

Versus

1. Shri Vijay Kumar Dev
Chief Secretary, GNCTD
Delhi Secretariat, New Delhi.
2. Shri Amulya Patnaik,
Commissioner of Police,
Delhi Police, New Delhi. - Respondents

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

In view of the order dated 20.09.2019 passed by the respondents, this CP is closed and notices issued to respondents are discharged. However, the applicant is at liberty to seek remedy as per the law, if so advised.

(A.K.Bishnoi)
Member(A)

(S.N. Terdal)
Member (J)

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